

international issues. I do not know why the Prime Minister is keeping quiet. The House should, really, speaking know from her sometime about her experience in many important international conferences and her important visits. We are only reading through the papers. But, I think it will be in the fitness of things if the Prime Minister chooses to make really a statement. This is not relating to this question. But, I am now on this question.....
(Interruptions)

I would like to know this. It is not that we are breaking the treaty but the Americans are. Will the Government fix up a time limit at least so that if they want to break the treaty and get out of it, they should not prevent India from approaching other countries or making some other efforts. Will the Government put a time limit on this ?

MR. SPEAKER : The Question Hour is over.

SHRIMATI INDIRA GANDHI : Even now there is no question of preventing us. They cannot stop us now is later.

MR. SPEAKER : Now, the Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Allocation for Sub-Plan for Tribal Areas

*143. SHRI VIRDHI CHANDER JAIN : Will the Minister of HOME AFFAIRS be pleased to lay a statement showing :—

(a) the allocation earmarked by the States and Centre for sub-plan for tribal areas for the year 1980-81 and the amount utilised State-wise;

(b) the amount earmarked for the year 1981-82 by the States and the Centre;

(c) the achievements made by the States; and

(d) how far the exploitation of tribal people has been eliminated so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a) to (c). Statements I and II containing the required information are laid on the table of the house. [Placed in library See No. LT-2995/81]

(d) The effort to eliminate exploitation is a continuing one. Various steps taken to minimise exploitation are indicated in Statement III, which is laid on the table of the House. However, it is difficult to quantify the extent to which exploitation has been eliminated.

Home Minister's Visit to Tihar Jail

*146. SHRI CHATURBHUIJ : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the news item captioned "mockery of Justice" appearing in the Indian Express of 20 September, 1981 wherein many irregularities in Tihar Jail, Delhi, which have come to light consequent upon a surprise visit by the Home Minister have been mentioned ; and

(b) if so, facts about Home Minister's visit to Tihar Jail with details of follow up action taken?